Foreign Navies In Indian Ocean

3593. SHRI SRINIBAS MISRA :
SHRI J. AHMED :
SHRI BAIDHAR BEHERA :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that at the recent visit of the Prime Minister of Mauritius, the Prime Minister gave details of the presence of foreign navies in the Indian ocean ;

(b) if so, the names of the countries whose navies are still stationed in the Indian ocean ;

(c) the reasons of their presence ; and

(d) since when these Navies are in the Indian Ocean ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) to (d). In the course of her talks with the Prime Minister of Mauritius, P.M. expressed the concern of the Government of India at the increasing presence of foreign navies in the Indian Ocean. The Government of India's views on the security of the Indian Ocean are well known. We maintain that the Indian Ocean should remain an area of peace and cooperation, and free of domination or interference by any power.

राजकीय व्यापार निगम के लाभ की अधिकतम सीमा निर्धारित करना

3594. **श्री ओम प्रकाश त्यागी** : क्या वैदेशिक व्यापार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने राजकीय व्यापार निगम को माल के आयात से होने वाले लाभ की कोई अधिकतम सीमा निर्धारित की है अथवा उसको असीमित लाभ कमाने की अनुमति है ;

(ख) यदि हां, तो उसका ब्यौरा क्या है ; और

(ग) यदि नहीं, तो उसके क्या कारण हैं ?

वैदेशिक व्यापार मंत्रालय में उप-मंत्री (श्री राम सेवक) : (क) से (ग). कच्चे माल तथा अन्य वस्तुओं के निकासी मूल्य राज्य व्यापार निगम द्वारा निर्धारित किये जाते हैं, जो अधिकांश मामलों में सरकार द्वारा दिये गये मार्ग दर्शन तथा उस कच्चे माल के बाजार भावों और स्वदेश में उत्पादित उसी माल अथवा स्थानापन्न पदार्थों के मूल्यों का ध्यान में रखते हुये निर्धारित किये जाते हैं। राज्य व्यापार निगम को प्राप्त परिणामित लाभ प्रत्येक वस्तु के विषय में अलग-अलग होता है ।

12.26 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

Closure of Banaras Hindu University

अध्यक्ष महोदय : श्री रघुवीर सिंह शास्त्री ।

श्री हुकम चन्द कछवाय : मैंने सवाल हिन्दी में दिया था लेकिन मंत्री महोदय का वक्तव्य अंग्रेजी में आया है । जब हम अंग्रेजी जानते नहीं हैं तो सवाल क्या पूछेंगे ?

श्री अटल बिहारी वाजपेयी (बलरामपुर): अध्यक्ष महोदय, माननीय सदस्य का विरोध ध्यान आकर्षण सूचना पर नहीं है, उन का विरोध इस लिये है कि वक्तव्य अंग्रेजी में दिया जाता है, हिन्दी में क्यों नहीं दिया जाता ।

श्री रवि राय (पुरी) : माननीय सदस्य को हिन्दी में दिया जाना चाहिये, वह अंग्रेजी नहीं समझते ।

अध्यक्ष महोदय : हिन्दी अनुवाद है ।

श्री अटल बिहारी वाजपेयी : यह अभी दिया गया है ।

श्री रघुवीर सिंह शास्त्री (बागपत) : अध्यक्ष महोदय, मैं अविलम्बनीय लोक-महत्व के निम्नलिखित विषय की ओर शिक्षा तथा

युवक सेवा मंत्री का ध्यान दिलाता हूँ और प्रार्थना करता हूँ कि वह इस बारे में एक वक्तव्य दें :

"उपद्रवों के परिणामस्वरूप बनारस हिन्दू विश्वविद्यालय के बन्द किये जाने का समाचार"

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO) : According to the information we have received from the University, it appears that on March 15 at 9.30 A. M. there was a scuffle between a student of the University, one Shri Bhuvneshwar Singh and an outsider, one Shri Anjani Kumar Sinha. The latter alleged that he slapped the former as he found him teasing a girl ; while the former alleged that he was slapped because he refused to give the latter the money demanded from him. The Chief Proctor was told by a girl that her hair was pulled by a person from behind. After making arrangements to escort the girl to her hostel, he ordered Shri Anjani Kumar Sinha to leave the campus.

A little later the Chief Proctor was informed that a big crowd had collected outside the Kasturba Women's Hostel. He learnt that Shri Anjani Kumar Sinha, who had not obeyed the order to leave the campus but was waiting outside the Women's Hostel was chased by some students into the first floor bathroom of Kasturba Women's Hostel and beaten and stabbed at eleven places and had been removed to the casualty ward of the University Hospital. On proceeding there, he was told by Shri Anjani Kumar Sinha that two students, whom he named, had assaulted him. The condition of Shri Anjani Kumar Sinha is serious. His version was confirmed by the Chief Proctor's preliminary enquiry. A meeting of the Dean and Professors in the Arts Faculty and the Warden of the Birla Hostel which was the residence of the two alleged assailants, recommended a full enquiry into the incident, pending which they recommended suspension of the two alleged assailants and their vacating of the rooms occupied by them in the hostel. The recommendation was accepted by the Vice-Chancellor and a show cause notice was issued.

Meanwhile, the two alleged assailants complained to the Chief Proctor about the Proctorial staff not protecting students from assault by outsiders. It was also reported to the Chief Proctor that Shri Anjani Kumar Sinha, while being taken to the hospital, had handed over Rs. 2300/ , two gold chains and one watch to a girl in Kasturba Hostel and a loaded revolver and other articles to another girl student. The cash, ornaments, the revolver and other articles have been recovered.

The same evening a number of students met the Vice-Chancellor at his residence, protested against the order issued in respect of the two alleged assailants and demanded withdrawal of the order.

When their demand was not accepted they hurled abuses at the University officers present on the spot and threatened them with dire consequences. They said that they would not leave unless the orders issued were withdrawn. At about 2.30 A. M. they grew violent. They broke the flower pots in the compound of the Vice-Chancellor's Lodge and hurled brickbats at the ground and first floors of the residence. The students also demaged hedges in the compound, broke the barbed wires round the compound, damaged telephones, removed the main iron gates and used them to barricade the hostel road in front of the Lodge. When the situation was getting beyond control, the District authorities were requested for assistance. The District Magistrate and the Senior Superintendent of Police reached the campus along with adequate force to meet the situation. The students went away in a procession around 4.30 A. M. about 15 minutes before the arrival of police.

The University has been closed *sine die* and the students have been asked to vacate the hostels. The situation is under control. The decision to close the University has been endorsed by the Academic Council, Wardens and teachers. The Governing Council members of the Students' Union have also assured the Vice-Chancellor of their support in eliminating rowdy elements in the University.

It is a matter of great regret that a situation should have developed in the University necessitating its closure. I am confident that the Vice-Chancellor of the University, Dr. K L. Shrimali, who is a man of eminence and great ability, will deal with the situation effectively and restore

[Dr. V. K. R. V. Rao]

healthy conditions in the University at an early date so that it may reopen and continue to perform its tasks smoothly. I am sure this House will join with me in giving the Vice-Chancellor all support and cooperation to root out goondaism from the University campus.

DR. RAM SUBHAG SINGH (Buxar): No, no. All this trouble has been created by the administration.

श्री रघुवीर सिंह शास्त्री : बनारस हिन्दू विश्वविद्यालय के मामलों की जांच करने के लिए गजेन्द्रगडकर कमिशन की नियुक्ति हुई थी और उसने अपनी रिपोर्ट में जो दो मुख्य बातें कही थीं, जिन दो मुख्य निष्कर्षों पर पहुंची थी उन में से एक यह था कि इस विश्वविद्यालय के छात्रों, अध्यापकों और कर्मचारियों, प्राय: सभी में जातीय आधार पर दलबन्दी है, सब जातियों के आधार पर बंटे हुए हैं और छात्रों में तो राजनीतिक आधार पर भी दलबन्दी है। दूसरी बात उसने यह बताई कि कुछ अवांछनीय प्रकार के छात्र रहते हैं जो अवांछनीय गतिविधियों में लगे रहते हैं और उन छात्रों के विरुद्ध कोई कार्रवाई नहीं हो पाती है और कभी अगर कार्रवाई होती भी है तो उन्हें प्रवेश मिल जाता है बाहरी दबाव से और उन छात्रों को बाहर से सहायता भी मिलती है और समर्थन भी मिलता है।

मैं पूछना चाहता हूं कि वह उपकुलपति की नियुक्ति के बाद और नई प्रबन्ध व्यवस्था बनने के बाद क्या विश्वविद्यालय की इन परिस्थितियों में कुछ सुधार हुआ है? जो ऐसे छात्र रहे हैं जिन्हें पुन: प्रवेश नहीं मिल पाया क्या वे अभी भी वहीं हैं। जिन की कि गजेन्द्रगडकर की रिपोर्ट में बहुत दफा चर्चा की गई है?

विश्वविद्यालय के कैम्पस में एक महीने के अन्दर अन्दर छुरेबाजी की तीन घटनायें हो चुकी हैं, क्या यह भी ठीक है? छात्रों में जो पार्टी बन्दी है, क्या यह भी सच है कि उनके साथ गुंडे भी सीधे तौर पर सम्बद्ध हैं?

अंजनी कुमार सिन्हा को ग्यारह घाव लगे हैं छुरों के। उसके पास से जो पिस्तौल निकला है, क्या वह लाइसेंस शुदा है? वह किस तरह का पिस्तौल है? उसका मेक क्या है?

अंजनी कुमार सिन्हा ने दो छात्रों का नाम लिया है। उनके ग्यारह घाव लगे हैं। उसकी हालत बहुत गम्भीर बताई जाती है। इस घटना को घटे तीन चार दिन हो गए हैं। मैं जानना चाहता हूं कि क्या उसका कोई डाइंग डिक्लेरेशन लिया गया है? प्रोक्टर के सामने उसका बयान हुआ है और उसने उसके बयान की पुष्टि भी की है। जिन छात्रों का उसने नाम लिया है क्या उनके खिलाफ केवल ससपेंशन की ही कार्रवाई हुई है? उन्हें गिरफ्तार क्यों नहीं किया गया जब कि पुलिस उसी समय विश्वविद्यालय के कैम्पस में आ गई थी?

उपकुलपति और प्रोक्टर के मकान पर जिन छात्रों ने हमला किया, तोड़फोड़ की, नुकसान पहुंचाया और जला देने की धमकी दी और पुलिस भी उसी समय आ गई थी, डी० एम० भी आ गया था, तो क्या कारण है कि उन उत्पातकर्ताओं के विरुद्ध अभी तक कोई कार्रवाई नहीं की गई है।

जो जांच समिति बिठाई गई है, क्या शिक्षा मंत्री सदन को आश्वासन देंगे कि जांच के बाद जो लोग दोषी पाए जायेंगे उनके साथ कोई रियायत नहीं की जाएगी और उनके खिलाफ सख्त से सख्त कार्रवाई की जाएगी चाहे जितनी बड़ी संख्या उनकी हो?

आप कब तक यह आशा करते हैं कि विश्वविद्यालय खुल जाएगा? बनारस हिन्दू विश्वविद्यालय के साथ साथ एक दूसरी संस्था भी है जो राष्ट्रीय महत्व की है और उसका नाम

है काशी विद्यापीठ । जब हम बनारस गए थे तब हमें पता चला कि काशी विद्यापीठ में भी कुछ इसी प्रकार की परिस्थिति है । वहां भी जातीयता और दल बन्दी का बोलबाला है । क्या काशी विद्यापीठ के हालात को सुधारने के लिए शिक्षा मंत्री जी ध्यान देंगे, उसके बारे में भी कोई पग उठायेंगे ?

DR. V. K. R. V. RAO : The hon. Member has asked a large number of questions I appreciate the anxiety which underlies the questions that he has raised.

To the best of my knowledge there has been no readmission of students who have been condemned in the Banaras Hindu University Enquiry Committee's Report.

On the question whether the revolver is licensed or ulicensed, I do not have informa tion. I have to get the information from the State Government, because the revolver is now in the possession of the police.

SHRI JYOTIRMOY BASU (Diamond Harbour) : That is a very important point.

DR. V. K. R. V. RAO : I am sure Mr. Basu can ask a question when his turn comes.

Regarding the question whether it was a dying decleration or a declaration made before the Proctor and why these two students have not qeen arrested, the declaration was made before the Proctor, and these students, therefore, were suspended and a show-cause notice was issued to them It was this suspension and the show-cause notice that led to the intervention presumably on their behalf by their friends, which led to these violent incidents in the Vice-Chancellor's Lodge and the subsequent closure of the University.

As to why the students have not been arrested, again it is a matter for the State Government. I do not know why the State police have not arrested these two students. I can get information.

श्री रघुबीर सिंह शास्त्री : आप स्टेट गवर्नमेंट से पूछेंगे कि क्यों नहीं किया गया है ?

DR. V. K. R. V. RAO : In the report that we have received from them, no reference has been made to the arrest of these students. Now that the hon. Member has drawn my attention to this, I am quite prepared to ask the State Government whether they have been arrested or not and let him have that information.

Regarding this question as to what action has been taken against the students, it is because of the existence of such students that all this trouble was created in the University and the police had to be called, and it was felt that it was not desirable to have another confrontation of the previous type. Hon. Members would remember what happened last time. Therefore, the Vice-Chancellor decided immediately to close the University and vacate the hostels. Also, if I may take the House into confidence regarding the unofficial information that I have received, there is, it seems, a ery strong goonda element functioning in vthe University.

SOME HON. MEMBERS : R. S. S.

SHRI JYOTIRMOY BASU : R. S. S.

DR. V. K. R. V. RAO : I do not know why my hon. friend Mr. Basu, who is a leader of such an innocent party, wants to bring politics into this. We are dealing with a University. If any political parties are involved, they will automatically be brought to book.

SHRI JYOTIRMOY BASU : You should read the newspaper of this morning which clearly states in the front page that the R. S. S. element has been at the root of all this trouble.

DR. V. K. R. V. RAO : If I were to go into all the newspaper reports about the Presidency College and the Calcutta University, I do not know what I will have to tell the hon. Member.

Therefore, the vacating of the hostels is intended to enable the University to screen the students. I am told that some outsiders are also staying in the hostels. It becomes very difficult to identify, parade them and so on. Therefore, the vacating of the hostels and the closing of the University will also help the University authorities when they reopen and re-admit students and so on, to exercise strict control on the type of persons who will be allowed to stay in the University. The students and the staff and the Vice-Chancellor are very anxious to see that this type of goondaism is put an end to. Revolvers, cash, gold chains—one does not

[Dr V. K. R. V. Rao]

know what it all means. Therefore, it is very necessary, and I hope that all of us in this House, all sections of the House who are very deeply interested in the maintenance of peace and good education in Banaras, will support the Vice-Chancellor in seeing that goondaism is eliminated from the University.

SHRI CHENGALRAYA NAIDU (Chittoor) : This is not the first time that there is trouble in this University. There are several instances. We know from the reply of the Minister how seriously he views this matter. He is unable to say whether the revolver is licensed or unlicensed though a call attention notice was given to him. Now he does not know whether the students responsible for the trouble had been arrested or not. This shows the way our Education Minister is functioning and what interest he is having in these matters. Is it a fact that the university authorities are not able to protect the honour and dignity of girl students studying in that university ? Is it also a fact that when outside goondas molest the girl students in the university campus the Vice-Chancellor or the Principal or other authorities are not taking any action to protect them or at least give a complaint to the police about the atrocities of outside goondas ? Is it also a fact that there are some foreign elements instigating the students who are living inside to create more trouble so that the university may be closed ? If so, what is the action that the Education Minister is going to take to reopen the University and to protect the honour and dignity of the girls studying there ?

DR. V. K. R. V. RAO : I have already pointed out that I shall be getting information on the subject whether the revolver is licensed or not. Quite honestly if the House will forgive me, I do not know much about revolvers or the laws governing them nor the distinction between a licensed and unlicensed revolver. In any case it is a police case and we shall get information regarding the points referred to by the hon. Member. I entirely agree with the hon. Member that every step should be taken to see that the honour of the girl students is protected whether in this university or anywhere else. I have stated in my statement that two contradictory versions have been made and I think a full evquiry will establish facts. In the case of other universities police can be posted near the bus stops and so on. But in a campus university it is rather more difficult. We have got to rely on the good sense of the student community itself to see that such incidents do not take place. If goonda elements are removed from the university I have no doubt that the objective the hon. Member has in mind will be achieved.

I am not in a position to say whether any foreign or outside elements are instigating the students to create trouble or to take action to close down the university.

A regards his last question, it is not within my jurisdiction to reopen the university. I have been informed by the Vice-Chancellor that every attempt will be made to reopen the University as early as possible and to restore normalcy and to eliminate the goonda elements from the University.

श्री राम सेवक यादव (बाराबंकी) : मैं मंत्री महोदय से यह जानना चाहता हूं कि इन विद्यार्थियों ने उपकुलपति महोदय का जो घेराव किया, वह घेराव कब से शुरू हुआ और कब तक रहा और वह घेराव किस के नेतृत्व में था। क्या यह सही है कि गजेन्द्रगड़कर आयोग के प्रतिवेदन में उल्लिखित श्री दामोदर सिंह के नेतृत्व में यह घेराव हुआ था ? क्या इन लोगों ने यूनिवर्सिटी के अन्दर टेलीफ़ोन के तार भी काट दिये थे और इसीलिए अधिकारियों को पुलिस से सम्पर्क स्थापित करने में देर हुई और मैसेंजर के जरिये उसको सूचना दी गई ? क्या उसी दामोदर सिंह ने कभी उपकुलपति महोदय से मिल कर कहा कि हम को 2500 रुपया दो, क्यों कि वह पहले हम को मिलता था, हमारा खर्चा नहीं चलता है और उस के बाद उस ने उपकुलपति महोदय को धमकी दी थी ?

क्या यह सही नहीं है कि गजेन्द्रगड़कर आयोग के प्रतिवेदन में किसी सामाजिक या राजनैतिक संस्था के बारे में, खास तौर से राष्ट्रीय स्वयंसेवक संघ के बारे में कहा था कि

यूनिवर्सिटी के अन्दर उस को काम नहीं करने देना चाहिए ? क्या यह सही नहीं है कि आज भी वह वहां पर फंक्शन करता है और विश्वविद्यालय में एक इमारत के कमरे का इस्तेमाल बराबर उन कामों के लिए किया जा रहा है ? मंत्री महोदय ने कहा था कि वह उस कमरे को खाली करायेंगे, लेकिन अभी तक कुछ नहीं हुआ है। मंत्री महोदय यह जानकारी भी दें कि क्या दामोदर सिंह अब भी वहां रिसर्च स्कालर है या नहीं।

मंत्री महोदय ने प्राक्टर का जिक्र किया। जहां तक मैं जानता हूं, प्राक्टर को मैजिस्ट्रेट के अधिकार हासिल होते हैं। मैं यह जानकारी चाहता हूं कि वहां उन को ये अधिकार हासिल हैं या नहीं। यदि उन को मैजिस्ट्रेट के अधिकार हासिल हैं, तो जिस को ग्यारह छुरे लगे, जब उन के सामने उस का डाइंग डिक्लेरेशन हुआ, तो फिर उस सम्बन्ध में कोई तात्कालिक कार्यवाही क्यों नहीं की गई ? वह कोई साधारण घटना नहीं थी। उन को पुलिस के हाथ में दिया जाता और मुकदमा कायम होता। मंत्री महोदय यह पूरी जानकारी देने की कृपा करें।

DR. V. K. R. V. RAO : Again a number of questions have been asked. Regarding the first question, according to the information we have received, the 50 students were presumably led by Shri Damother Singh. (*Interruption*)

SHRI MADHU LIMAYE (Monghyr): Why "persumably ?" They were.

श्री रवि राय : क्या मंत्री महोदय अभी तक इस बारे में निश्चित नहीं हैं ?

DR. V. K. R. V. RAO : After all, there is such a thing as what is the exact connotation of words like 'leading'. I want to be very careful : having once been caught, I want to be extremely careful about the language that I use. (*Interruption*) The party of about 50 students, we were told, were led by Shri Damodar Singh, and they started the gherao at about 21.15 hours, and they made this demand to which I made a reference. We have no information that Rs. 2,500 was demanded. No reference at all is made in the report that we have received about any money demand being made by Shri Damodar Singh or anybody else on the Vice-Chancellor. What they demanded was, "Vacate the show-cause notice ; stop the suspension order ; otherwise, we are not going to go." When the Vice-Chancellor refused, all the other things that I said happened.

Then, regarding the question of the RSS building, I entirely agree that this particular building has been there for a long time, and a demand has been given on for years and years that building should be vacated by the RSS...

SHRI MADHU LIMAYE : Take action. (*Interruption*)

DR V. K. R. V. RAO : I beg the House to bear with me. It is not that we are doing nothing in this matter. But I am sure the House will appreciate...(*Interruptions*) I will tell you and then you will appreciate (*Interruption*) Well, my friend Mr. Vasudevan Nair may know the kinds of things that happen. If you take force and smash on the building, well, it would not be impossible to do it, but as Minister of Education in this country, I am extremely anxious to see that incident to the extent of any violence does not take place at the campus. I myself do not want to be a party on my own delibrately to stimulate a riotous situation in a university campus. Therefore...(*Interruption*)

श्री मधु लिमये : मंत्री महोदय ऐसी बात कह कर उन लोगों को उक्सा रहे हैं। वे लोग तो रायट नहीं करना चाहते हैं, लेकिन मंत्री महोदय उन को उक्सा रहे हैं वह कह रहे हैं कि अगर ऐसा किया जायेगा, तो रायट होगा।

श्री रवि राय : मंत्री महोदय ऐसी बात कह कर उन लोगों को उक्सा रहे हैं।

श्री योगेन्द्र शर्मा (बेगुसराय) : सरकार यूनिवर्सिटी बन्द कर सकती है, लेकिन आर० एस० एस० का आफिस नहीं बन्द कर सकती है ! मंत्री महोदय की इस बात को कौन मानेगा ?

श्री रवि राय : उस मकान पर ताला डाला जा सकता है।

श्री योगेन्द्र शर्मा : सरकार के पास यूनिवर्सिटी बन्द करने की ताकत है, लेकिन आर० एस० एस० आफिस बन्द करने की ताकत नहीं है।

DR. V. K. R. V. RAO : Sir, I feel it difficult to answer the question.

MR. SPEAKER : The subject is so delicate : you save yourself.

SHRI DHIRESWAR KALITA (Gauhati) *rose*—

DR. V. K. R. V. RAO : I was trying to answer the question. If Mr. Kalita will kindly resume his seat...

SHRI DHIRESWAR KALITA : Sir, I raise a point of order. The point of order is this. The Minister has admitted that there is an RSS building and it is continuing there for many years, and the Government of India ......*(Interruption)* The Minister of Education comes out and expresses his inability to remove them from the campus. I want to know whether the Government of India will take strong action against these ** in the building immediately ? *(Interruptions)*.

श्री ओम प्रकाश त्यागी (मुरादाबाद) : अध्यक्ष महोदय, प्वाइंट आफ आर्डर है। अभी उन्होंने कहा है ** क्या इस प्रकार बेलगाम होकर बोलने की इजाजत उन्हें दी जायेगी ? ** कहा है उन्होंने। इनकी जबान पर लगाम लगाइए आप, इस पार्लियामेंट में किसी भी पार्टी को ** नहीं कहा जा सकता।

MR. SPEAKER : I disallow that point of order by Mr. Kalita. *(Interruptions)*

श्री ओम प्रकाश त्यागी : अध्यक्ष महोदय, मैं आप से प्रोटेक्शन चाहता हूँ। क्या यह किसी पार्टी के आदमियों को ** कह सकते हैं ? यह स्वयं ** हैं। इन की पार्टी ** ...(व्यवधान)...

MR. SPEAKER : I am sorry ; it is not a good thing. It is not proper to call each other by such epithets. It is not proper.

श्री अटल बिहारी वाजपेयी : अध्यक्ष महोदय, मैं भी व्यवस्था का प्रश्न उठाना चाहता हूं। हम हिन्दू विश्वविद्यालय का मामला यहां पर ले रहे हैं, उस पर चर्चा कर रहे हैं। शिक्षा मंत्री महोदय ने अपने वक्तव्य में अपील की है कि सदन को विश्व-विद्यालय के उपकुलपति के हाथों को मजबूत करना चाहिए और गुंडा तत्व चाहे वह किसी भी दल से संबंधित हों, विश्वविद्यालय मे उन का निर्मूलन करना चाहिए। लेकिन क्या आप किसी सदस्य को इस बात की इजाजत देंगे कि वह किसी ** कहे ? ...(व्यवधान)...हां, आर० एस० एस० पार्टी है, मैं आर० एस० एस० का हूं। अध्यक्ष महोदय, यह एक्सपंज करना होगा।... (व्यवधान)... हां हां, मैं आर० एस० एस० का हूं। अध्यक्ष महोदय, यह ** शब्द जाने नहीं पाएगा।

MR. SPEAKER : I will not accept this word. I expunge it. I will not allow it to be recorded.

श्री अटल बिहारी वाजपेयी : अध्यक्ष महोदय, आप क्या निर्णय दे रहे हैं ?

अध्यक्ष महोदय : मैं ने एक्सपंज कर दिया।

SHRI AMRIT NAHATA (Barmer) : On a point of order, Sir. You have allowed three points of order. You should allow me also. *(Interruptions)*. The general practice in this House is that members are not allowed to take allegations against political parties represented here. Is RSS a political party at all and if it is so, is it represented in this House.

**Expunged as ordered by the Chair—*vide* Col. No. 208.

SHRI ATAL BIHARI VAJPAYEE: RSS is not a political party; it is a cultural organisation. No member should be allowed to threw abuse at RSS...(*Interruptions*)

MR. SPEAKER: There are a number of parties which are aligned or connected with some cultural and other units. It is not fair to make such remarks against them... (*Interruptions*)

DR. V. K. R. V. RAO: The Vice-Chancellor is seized of this question and he is trying to see that the building is vacated peacefully. This can be done peacefully. If necessary, I shall also personally support the Vice-Chancellor and talk to the people concerned to see that the building is vacated peacefully, without causing any disturbances ...(*Interruptions*) I have no desire to oblige hon. Members l'ke Shri Jyotirmoy Basu by creating a riotous situation in Banaras. We want to get the building vacated, not to create a riot.

MR. SPEAKER: The hon. Minister also should not lose his temper like some of the hon. Members.

DR. V. K. R V. RAO: Actually, I did not lose my temper.

Regarding the dying declaration, I understand that t e condition of the gentleman who was stabbed is now much better and he is out of danger.

Regarding the arrest, the university has suspended the students and asked them to vacate the university. It is now open to the police to arrest them and take action because it is a police case.

श्री हुकम चन्द कछवाय : मैं आपके द्वारा शिक्षा मंत्री से जानना चाहता हूं कि क्या शिक्षा मंत्री को इस बात का पता पता है कि काशी विश्वविद्यालय के अन्दर जो आर० एस० एस० की बिल्डिंग है उसे खाली करने के लिए जब डा० त्रिगुण सेन मंत्री थे, उस समय तय हो गया था और आर० एस० एस० ने इस बात को स्वीकार कर लिया था कि हम खाली करने के लिए तैयार हैं। परन्तु विश्वविद्यालय की अपनी कुछ निजी कठिनाइयां हैं, इस कारण से वह खाली नहीं करने दे रहे हैं?

अध्यक्ष महोदय : यह तो आप जवाब दे रहे हैं जो मिनिस्टर साहब से पूछा गया है उस का।

श्री हुकम चन्द कछवाय : दूसरा सवाल मेरा यह है, यह जो बिल्डिंग है यह उस समय बनी जिस समय पंडित मदन मोहन मालवीय जी थे, और उन्होंने स्वयं इसे आर० एस० एस० को दिया था। अब यह जो अन्जनीकुमार सिन्हा जी हैं, यह कौन व्यक्ति हैं, यह कितने दिनों से वहां पढ़ रहे हैं और इन की गतिविधि क्या है? इन का किस राजनैतिक दल से संबंध है और क्या समय समय पर जब ऐसे विद्यार्थी उपद्रव होते हैं तो उस में कुछ राजनैतिक दल के नेता लोग और कुछ पार्लियामेंट के मेम्बर लोग जाकर उस को भड़काया करते हैं, खास कर के कम्युनिस्ट पार्टी के लोग अक्सर वहां जा कर उन को भड़काया करते हैं?

13.00 hrs

मेरा तीसरा सवाल यह है—जब वहां गुण्डागर्दी होती है, बड़े पैमाने पर लोग गुण्डागर्दी करना चाहते हैं लेकिन गुण्डागर्दी को बढ़ावा नहीं मिलता, उस का प्रमुख कारण यह है कि वहां आर० एस० एस० के लोग इस प्रकार के गुण्डों को पनपने नहीं देते। इस कारण से ये लोग आर० एस० एस० से नाराज हैं। मैं आपके द्वारा इस सदन को बताना चाहता हूं कि आर० एस० एस० इस देश की बहुत अच्छी संस्था है ...(**व्यवधान**)...आर० एस० एस० की जड़ पाताल में है, यह सरकार तो क्या ऐसी हजारों सरकारें भी आ जांय, इस जैसी हजारों पार्टियां भी आ जांय तो आर० एस० एस० का कुछ बिगाड़ नहीं सकतीं, उस को समाप्त नहीं कर सकतीं, यह मेरी चुनौती है।

DR. V. K. R. V. RAO: I was very glad to hear from the hon. Member, who I presume has some connections with the RSS, that the RSS has accepted the request to

[Dr. V. K. R. V. Rao]

have the building vacated. He suggested that some difficulties on the part of the Banaras Hindu University were preventing them from vacating that building. I would like to assure him that as far as the Banaras Hindu University is concerned, they will be extremely happy if the RSS gets the building vacated tomorrow. This is the best time to do it.

SHRI ATAL BIHARI VAJPAYEE : Obviously, the hon. Education Minister is not aware of what transpired when Dr. Triguna Sen was the Education Minister.

DR. V. K. R. V. RAO : I am not talking of Dr. Triguna Sen's time ; I am talking of today. I would suggest to my hon. friend, who I presume is a member of the RSS and has great influence, that this is the best time to get the building vacated.

MR. SPEAKER : I thought, the question of Shri Kachwai was rather informative and suggestive.

DR. V. K. R. V. RAO : As far as the Banaras Hindu University is concerned there is no difficulty. I will go further and say that now that the University is closed and the hostel is vacated, it is the best time to do it. I think, as a result of this calling attention a great good would have been done to the University and the country if the RSS would get the building vacated.

About Anjani Kumar Sinha and how long is studied in the Banaras Banaras Hindu University, he was not a student of the Banaras Hindu University. My information is that he was a student of the Industrial Training Institute which is outside the campus of the Banaras Hindu University ; he was never in the University but he comes from time to time to the University. We know what happened thereafter... (*Interruption*).

SHRI GANESH GHOSH (Calcutta South) : The Minister, I hope, will certainly agree with me when I say that the Gajendragadkar Commission was not made in jest nor is this report to be treated as a toilet rag. It is known to the Minister that there is a two-roomed building which is the permanent seat of the RSS. The Gajendragadkar Commission said in its report that after the erection of the new building of the Law Faculty, that small RSS office looked entirely out of place. Then, there is one important sentence in the report which must be considered, namely, that from a purely aesthetic and architectural point of view this two-roomed building needed to be demolished and not simply vacated. Shri Jyotirmoy Basu demanded that the building be vacated and the Minister flew into temper and said that it would create a riot... (*Interruption*).

I hope the hon. Minister knows this. (*Interruption*)

श्री हुकम चन्द कछवाय : तुम जैसे ** को ठीक करने के लिये है-आर० एस० एस० ...(व्यवधान)...

श्री शशि भूषण (खारगोन) : हम उस को खत्म कर देंगे।......

श्री अमृत नाहाटा : अध्यक्ष महोदय, मेरा प्वाइंट आफ आर्डर है। इन्होंने हम को ** कहा है......

श्री हुकम चन्द कछवाय : हां, **

अध्यक्ष महोदय : कोई मेम्बर प्रश्न कर रहा है, आप लोग इस में क्यों दखल दे रहे हैं ......

श्री अटल बिहारी वाजपेयी : अध्यक्ष महोदय, ** कहना गलत है, आप इस को एक्सपन्ज करा दीजिये।

MR. SPEAKER : That will be permanently expunged. No such person will be allowed to enter this House nor such expression will be allowed to go on record.

श्री अटल बिहारी वाजपेयी : अध्यक्ष महोदय, मेरा एक व्यवस्था का प्रश्न है। श्री कछवाय ने पूछा था कि अन्जनि कुमार सिन्हा

**Expunged as ordered by the Chair.

किस पार्टी के हैं ? शिक्षा मंत्री जी ने इस का जवाब नहीं दिया। क्या यह सच है कि वह कम्युनिस्ट पार्टी के कार्ड-होल्डर मेम्बर हैं, क्या शिक्षा मंत्री को यह बात मालूम है ?

श्री योगेन्द्र शर्मा : अध्यक्ष महोदय, श्री वाजपेयी ने अन्जनि कुमार के बारे में पूछा था। मैं बतलाना चाहता हूँ—6 महीने पहले तक वह आर० एस० एस० के सिपहसालार दामोदर के शागिर्द थे......

श्री कंवर लाल गुप्ता (दिल्ली सदर) : अध्यक्ष महोदय, प्रश्न यह है कि वह कम्यूनिस्ट हैं या नहीं ? वह पैसा और रिवाल्वर रूस से आया है या नहीं ? (*Interruption*)

SHRI S. M. BANERJEE (Kanpur) : Shri Ram Kishan Gupta is always fighting... (*Interruptions*).

DR. RAM SUBHAG SINGH : Why is he talking in a nonsensical way ? He should not be allowed to do this. (*Interruptions*).

अध्यक्ष महोदय : मैंने कल फिर दोबारा इस को देखा था... Even the words uttered in heat are also expunged. ऐसी गर्मी में क्या कुछ नहीं कहा जाता है। इस लिये ऐसी चीजों को एवायड करना चाहिये।

श्री अटल बिहारी वाजपेयी : अध्यक्ष महोदय, मेरा निवेदन है कि आप 1 बजे लंच के लिये हाउस को जरूर स्थगित कर दिया करें, इस से आपकी कठिनाइयों में काफी कमी हो जायगी। यह लंच-आवर इसीलिये बनाया गया था ताकि जीरो-आवर लम्बा न चले।

अध्यक्ष महोदय : अगर आप चाहें तो ऐसा हो सकता है कि जो मसले लंच तक खत्म हों या न हों, उस आइटम तक हमें उन को खत्म समझ लेना चाहिये। दो-तीन मेम्बर रह गये थे, लंच आवर पहले हो गया था, इस वक्त भी काल-एन्टेशन का लास्ट मेम्बर चल रहा था। कमेटी में आप लोग इन्सिस्ट करते हैं कि आपका शार्ट-नौटिस क्वैश्चन भी आयें, एक के बजाय दो-दो आयें, काल-एटेन्शन भी आये। आज भी इस में बहुत सी चीजें घुसड़ी हुई हैं, इस तरह से कैसे काम चलेगा ?

श्री अटल बिहारी वाजपेयी : मैं यह चाहता हूँ कि जो भी कार्यवाही बाकी है हो उस को लंच के बाद लिया जाय। उस समय तक वातावरण शान्त हो जायेगा और गम्भीरता से चर्चा हो सकेगी। मेम्बर्ज भूखे रहते हैं इस लिये ज्यादा नाराज होते हैं।

SHRI GANESH GHOSH : With regard to the permanent office of the RSS, I hope, the hon. Minister will have no hesitation as to what is to be done about that. Another point the hon. Minister certainly knows though he may not agree or admit in this House is that it is due to the permanent and constant instigation by the RSS that a small section of the young men of the Banaras Hindu University do things which are expected from the anti social elements. Now the Gajendragadkar Commission also said that their number is very small and the largest section of the students want to be left alone to continue their studies. Here also, the hon. Minister has stated that the General Council of the Students' Union also offered full co-operation to the Vice Chancellor to eradicate the goonda elements from them. The Gajendragadkar Commission in their wisdom has advised that the explosion of violence in the University campus is the result of the activities of a very small section of the students. What is their suggestion ? The teachers must, therefore, establish human contact with the students and the university authorities must be reponsive to the challenge of the time. May I know what direction or advice or guidance the Education Minister has given to the Vice-Chancellor of the Banaras Hindu University who uptill now was not able to take action against the small group of the goonda elements so that a permanent human contact is established with the students and the small section of the students may be taken out from the

[Shri Ganesh Ghosh]

mischevous influence of the RSS and peace is established in the University?

DR. V. K. R. V. RAO: I find it difficult to know what questions the hon. Member has asked becasuse he is accompanying his questions with a series of *abiter dicta* and observations on the Education Minister. I know that the Gajendragadkar Commission has recommended that this building should be got vacated and it should be demolished. But action can be taken by the University authorities only after the building is first vacated. That they are trying to get it done. After it was vacated, then the question can be taken up as to what should be done later on.

Regarding Mr. Anjani Kumar Sinha, I would like to take this opportunity to say that I do not know whether he is a card-holding Communist or not. I do not know what cardholding Members of Communist Party are. I have no information at all. (*Interruptions*).

AN HON. MEMBER: Let a Parliamentary Committee go into it.

DR. V. K. R. V. RAO: I must also know how to get that information.

Regarding the final point which the hon. Member has raised that teachers must establish human contact with the students and the Education Minister should give a directive, the Education Minister has no businesss to give directions to the Vice-Chancellors. They know their jobs. The report of the Commission has been given to the Vice-Chancellor and to the Members of the University. I know Shri Shrimali is trying his best to establish a good atmosphere in the University. I can tell the House that on my part I have taken special action. We sent a special team to the Banaras Hindu University to look into the various difficulties of the Students in regard to their welfare and amenities. A large special sum has been granted by the University Grants Commission to the Banaras Hindu University so that the physical facilities of the student community can be increased. I do hope that the necessary good relationship will be established between the teachers and the students.

MR. SPEAKER: Next item—Mr. L. N. Mishra.

SHRI HEM BARUA (Mangaldai): Sir, before you pass on to the next item, I want to submit that I have submitted an adjournment motion about the violence in West Bengal. The Marxists have asked the people to keep 'their lathis ready and spears sharp' (*Interruptions*) The West Bengal Government have not taken any step, Sir.

श्री जार्ज फरनेन्डीज (बम्बई-दक्षिण): अध्यक्ष महोदय, मैंने श्री एस० के० पाटिल के खिलाफ एक विशेषाधिकार का प्रस्ताव भेजा था...(**व्यवधान**)...

अध्यक्ष महोदय: यह क्या बात है, अब तो खत्म होना चाहिए।...(**व्यवधान**)...

श्री जार्ज फरनेन्डीज: मैंने विशेषाधिकार का प्रस्ताव दिया है...(**व्यवधान**)...

श्री नाथ पाई (राजापुर): आपने क्या कहा, हमने सुना नहीं।...(**व्यवधान**)...

श्री जार्ज फरनेन्डीज: मैंने विशेषाधिकार का प्रस्ताव दिया था ?...(**व्यवधान**)...

श्री जार्ज फरनेन्डीज: मेरे विशेषाधिकार के प्रश्न का क्या हुआ ?...(**व्यवधान**)...

SHRI SAMAR GUHA (Contai): It is up to the Home Minister to make a statement. (*Interruptions*)

MR. SPEAKER: Shri L. N. Mishra.

AN HON. MEMBER: Calling Attention Motion on West Bengal should be discussed here. It is a very serious matter.

13.16 hrs.

PAPERS LAID ON THE TABLE

Annual Report etc. of the Bharat Electronics Ltd. Bangalore

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA): I beg to lay on the Table a